

DETAILS OF CRIMINAL CASES PENDING AGAINST MPs / MLAs
DISTRICT WISE FOR THE MONTH OF MARCH 2024

DISTRICT :NORTH GOA

SL.NO	CASE NO	STATUS OF PROCEEDING
1.	CC/111/S/2012	Trial
2.	CC/5/S/2014/A	Report
3.	CC/73/S/2016/A	Charge
4.	PMLA/1/2018	Report
5.	CC/32/S/2018/A	Order
6.	PMLA/1/2019	Steps
7.	SPCC/6/2019	Report
8.	CC/532/S/2022/A	Trial
9.	CC/569/S/2022/A	Report
10.	CC/31/S/2023	Charge

DISTRICT : SOUTH GOA

SL.NO	CASE NO	STATUS OF PROCEEDING
1.	CC 209/S/2017/1	Report
2.	Special Corruption Case 3/2019	Trial
3.	Special Corruption Case 1/2022	Trial
4.	CC 25/S/2022	Arguments
5.	CC 55/P/2023	Appearance
6.	CC 86/S/2022	Appearance
7.	CC 234/P/2022	Report
8.	CC 340/P/2022	Steps
9.	CC 341/P/2022	Steps
10.	CC 377/S/2022	Arguments
11.	CC 519/NI/2022	Trial
12.	SCORS 4/2023	Trial
13.	SPCC POCSO 11/2023	Trial
14.	SCORS 6/2024	Appearance